Sr. No. 639 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 544/2013 IA No. 01/2013(959/2013)

Ghulam Hassan Wani

.... Petitioner(s)

Through:- Mr. I. Sofi, Advocate. (through video conference)

V/s

Returning Officer & ors.

....Respondent(s)

Through:- None.

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Mr. I. Sofi, learned counsel for the petitioner, submits that he is unable to access his file as the same is in his office due to restrictions imposed in the Valley on account of the lockdown. He, thus, seeks an adjournment.

On his request, adjourned.

List on 30.06.2020.

(Sindhu Sharma) Judge

SRINAGAR 08.06.2020 Ram Murti